

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH: MUMBAI**


3rd to 5th Floor, Jai Centre, P.D'Mello Road, Masjid (East), Mumbai- 400009.

(Tel.23716847 (Direct) Tel.23754933 (extn.510) (Fax No-2374910)

Date: 22/02/2018

All concerned to please note that:

The cause lists of Single Member Benches issued without the names of the Hon'ble Members are the tentative cause lists, which will be taken up for hearing when any Member of the Division Bench is not available.


T Viswa Prakash,
Deputy Registrar,
CESTAT Mumbai.

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST

CUSTOMS DIVISION BENCH
COURT NO. : 1 ROOM NO. : 505

DATED : 26/02/2018

DAY : Monday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MRS. ARCHANA WADHWA

HON'BLE MEMBER (TECHNICAL), MR. RAJU

SNO.	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVES	REMARKS
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MISC (OTHERS) MATTERS

1	C/MISC/92889/2017	CC (EXPORT) NHAVASHEVA -Vs- Selective Minerals & Colour Inds. Pvt. Ltd.	DR/Grover Consultancy	*
	C/445/2007			
2	C/MISC/98460/2014	SATPRAKASH GOYAL -Vs- CC (EXPORT) NHAVASHEVA	L. P. Asthana /DR	
	C/1136/2012			
3	C/EH/85084/2018	SESA STERLITE LTD -Vs- CC PUNE	Economic Laws Practices /DR	Issue Notice
	C/89765/2014			
4	C/COD/85069/2018	CHRISTIAN MEDICAL COLLAGE -Vs- C.C., MUMBAI(AIR CARGO IMPORT)	Manilal Kher Ambalal /DR	Issue Notice
	C/85104/2018			
5	C/COD/85078/2018	SHRI VENKATA KRISHNA M REDDY -Vs- C.C., MUMBAI ADJ	IP/DR	Issue Notice
	C/85126/2018			
6	C/EH/85087/2018	RANI INTERNATIONAL -Vs- C.C.E., MUMBAI-III	Piyush Thakkar /DR	Issue Notice
	C/85165/2018			
7	C/EH/85088/2018	RAMA EXPORTS -Vs- C.C.E., MUMBAI-III	Piyush Thakkar /DR	Issue Notice
	C/85166/2018			
8	C/EH/85091/2018	P P ASSOCIATES -Vs- C.C., MUMBAI ADJ	IP/DR	Issue Notice
	C/85169/2018			

REGULAR MATTERS

9	C/1272/2008	Garodia Commercial Corporation -Vs- CCE GOA	Ashok Kumar Singh /DR	* No Notice
10	C/1273/2008	Garodia Commercial Corporation -Vs- CCE GOA	Ashok Kumar Singh /DR	* No Notice
11	C/43/2009	Atul Kalra -Vs- CC (IMPORT) NHAVASHEVA	S.N. Kantawala /DR	* Issue Notice
12	C/175/2009	Bard Exports	IP/DR	* Issue

		-Vs- CC (EXPORT) MUMBAI		Notice
13	C/242/2009	D. S. Chandok & Sons. -Vs- CC (EXPORT PROMOTION) MUMBAI	IP/DR	* Issue Notice
14	C/243/2009	Grand Organics Pvt. Ltd. -Vs- CC (IMPORT) MUMBAI	Nagarkar Associates, /DR	* Issue Notice
15	C/1080/2009	Shakil Patel -Vs- CC (GENERAL) MUMBAI	IP/DR	* No Notice
16	C/1223/2009	J.N. Dixit -Vs- CC (IMPORT) MUMBAI	Prashant Patankar /DR	* No Notice
17	C/1224/2009	John E. Porter -Vs- CC (IMPORT) MUMBAI	Prashant Patankar /DR	* No Notice
18	C/1225/2009	Continental Engineering Corporation -Vs- CC (IMPORT) MUMBAI	Prashant Patankar /DR	* No Notice
19	C/1226/2009	M. Rajkumar -Vs- CC (IMPORT) MUMBAI	Prashant Patankar /DR	* No Notice
20	C/85383/2013	CCE GOA -Vs- M. H. INDUSTRIES	DR/IP	Issue Notice

* Note: Cases of the year 2009 and prior to that year shall not be adjourned.

T. VISHWAPRAKASH,
Deputy Registrar,
CUSTOMS DIVISION BENCH,
CESTAT - Mumbai

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****CUSTOMS DIVISION BENCH****COURT NO. : 1 ROOM NO. : 505****DATED : 27/02/2018**

DAY : Tuesday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MRS. ARCHANA WADHWA

HON'BLE MEMBER (TECHNICAL), MR. RAJU

SNo.	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVES	REMARKS
MISC (OTHERS) MATTERS				
1	C/EH/85030/2018	SHIVANI SCIENTIFIC INDUSTRIES P LTD -Vs- CC (ACC & IMPORT) MUMBAI	IP/DR	No Notice
	C/86815/2017			
2	C/EH/85139/2018	VISHAL BHAVSAR PROPRIETER MS AKSHAR FOOD PRODUCTS -Vs- C.C., NHAVA SHEVE - II	IP/DR	RH Also listed (Mention Matter).
	C/85379/2018			
REGULAR MATTERS				
3	C/839/2008	CC (EXPORT PROMOTION) MUMBAI -Vs- Brimco Plastic Machinery Pvt. Ltd.	DR/IP	*
	C/CROSS/144/2008			
4	C/119/2009	Arcil Catalyst India Pvt. Ltd. -Vs- CC (IMPORT) MUMBAI	T.Viswanathan /DR	*
5	C/227/2009	CC (IMPORT) MUMBAI -Vs- Atofina Catalyst India Ltd.	DR/V. Sridharan,	* No Notice
6	C/253/2009	Pure & Cure Technology -Vs- CC (ACC & IMPORT) MUMBAI	Economic Laws Practices /DR	* No Notice
7	C/254/2009	Pure & Cure Technology -Vs- CC (ACC & IMPORT) MUMBAI	Economic Laws Practices /DR	* No Notice
8	C/258/2009	CC (ACC & IMPORT) MUMBAI -Vs- IBM India Pvt. Ltd.	DR/IP	* Issue Notice
9	C/267/2009	Sahara One Media & Entertainment Ltd. -Vs- CC (II) - (AIRPORT SPECIAL CARGO) MUMBAI	S.S. Gupta, C.A. /DR	* Issue Notice
10	C/268/2009	Sahara One Media & Entertainment Ltd. -Vs- CC (II) - (AIRPORT SPECIAL CARGO) MUMBAI	S.S. Gupta, C.A. /DR	* Issue Notice
11	C/269/2009	Sahara One Media & Entertainment Ltd. -Vs- CC (II) - (AIRPORT SPECIAL CARGO) MUMBAI	S.S. Gupta, C.A. /DR	* Issue Notice
12	C/1003/2009	R.L. Steel & Energy Ltd. -Vs-	Pramod Kumar Rai /DR	* Issue Notice

		CC (IMPORT) NHAVASHEVA		
13	C/1048/2009	Nishant Infin Pvt. Ltd. -Vs- CC (EXPORT) NHAVASHEVA	V.M.Doiphode /DR	* No Notice
14	C/1068/2009	Aslam Usman Moulvi -Vs- CC (IMPORT) MUMBAI	S.N. Kantawala /DR	*
15	C/1069/2009	Akthar Usman Moulvi -Vs- CC (IMPORT) MUMBAI	S.N. Kantawala /DR	*
16	C/1070/2009	Tropical Woods Pvt. Ltd. -Vs- CC (IMPORT) MUMBAI	S.N. Kantawala /DR	*
17	C/1077/2009	Aslam Usman Moulvi -Vs- CC (IMPORT) MUMBAI	S.N. Kantawala /DR	*
18	C/1078/2009	Akthar Usman Moulvi -Vs- CC (IMPORT) MUMBAI	S.N. Kantawala /DR	*
19	C/1079/2009	Metro Trading Company -Vs- CC (IMPORT) MUMBAI	S.N. Kantawala /DR	*
20	C/1230/2009	D.K. Polyn Industries -Vs- CC (EXPORT PROMOTION) MUMBAI	V.M.Doiphode /DR	* No Notice
21	C/1253/2009	GKN Sinter Metals Pvt.Ltd. -Vs- CC PUNE	Abhijeet A. Desai /DR	* No Notice
22	C/1290/2009	Ashish Steel -Vs- CC (IMPORT) MUMBAI	IP/DR	* No Notice
23	C/86819/2017	SHIVANI SCIENTIFIC INDUSTRIES P LTD -Vs- CC (ACC & IMPORT) MUMBAI	IP/DR	
24	C/86820/2017	SHIVANI SCIENTIFIC INDUSTRIES P LTD -Vs- CC (ACC & IMPORT) MUMBAI	IP/DR	
25	C/86821/2017	SHIVANI SCIENTIFIC INDUSTRIES P LTD -Vs- CC (ACC & IMPORT) MUMBAI	IP/DR	
26	C/86822/2017	SHIVANI SCIENTIFIC INDUSTRIES P LTD -Vs- CC (ACC & IMPORT) MUMBAI	IP/DR	
27	C/86823/2017	SHIVANI SCIENTIFIC INDUSTRIES P LTD -Vs- CC (ACC & IMPORT) MUMBAI	IP/DR	

* Note: Cases of the year 2009 and prior to that year shall not be adjourned.


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3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**CUSTOMS DIVISION BENCH****COURT NO. : 1 ROOM NO. : 505****DATED : 28/02/2018**

DAY : Wednesday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MRS. ARCHANA WADHWA

HON'BLE MEMBER (TECHNICAL), MR. RAJU

SNo.	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVES	REMARKS
<u>FOR MENTION MATTERS</u>				
1	C/87374/2013	JINDAL VIJAYNAGAR STEEL LTD. -Vs- CCE GOA	V. Laxmikumaran /DR	
2	C/87375/2013	JINDAL VIJAYNAGAR STEELS LTD. -Vs- CCE GOA	V. Laxmikumaran /DR	
<u>MISC (OTHERS) MATTERS</u>				
3	C/COD/85086/2018	JITENDRA SUMERMAL SANGHAVI -Vs- C.C., MUMBAI(MULUND CFS & GENERAL)	KPS LEGAL /DR	Issue Notice
	C/85162/2018			
<u>REGULAR MATTERS</u>				
4	C/193/2008	CC (EXPORT) MUMBAI -Vs- Ashok Fashions Ltd.	DR/IP	*
5	C/624/2008	Bhalchandra V. Jadhav -Vs- CC (EXPORT) MUMBAI	IP/DR	*
6	C/752/2008	Asheema Fashions Pvt. Ltd. -Vs- CC (EXPORT) MUMBAI	IP/DR	*
7	C/87685/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS SONMEZ EXPORTS	DR/IP	
8	C/87686/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS SILKON SILK MILLS	DR/IP	
9	C/87687/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS G D IMPEX	DR/IP	
10	C/87688/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS RAMGOPAL POLYTEX LTD	DR/IP	
11	C/87689/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS GUJARAT SYNTHETICS OXIDE PVT LTD	DR/IP	
12	C/87690/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS LIBRA FILAMENTS LTD	DR/IP	
13	C/87691/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS WEI.SPUN POLESTERS INDIA LTD	DR/IP	

14	C/87692/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS GOYAL IMPEX	DR/IP	
15	C/87693/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS UNIQUE PROCESSORS P LTD	DR/IP	
16	C/87694/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS GUPTEX P LTD	DR/IP	
17	C/87695/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS ANJANI AGRICO IMPLEMENTS LTD	DR/IP	
18	C/87696/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS KISHTEX EXPORTS P LTD	DR/IP	
19	C/87697/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS GOYAL IMPEX	DR/IP	
20	C/87698/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS ASHUTOSH TEXTILES	DR/IP	
21	C/87699/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS ASSOCIATED CHEM CORP	DR/IP	
22	C/87700/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS MANGALAM IND	DR/IP	
23	C/87701/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS SUZLON FIBERS LTD	DR/IP	
24	C/87702/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS NIDHI SYNTHETICS PVT LTD RENAMED AS SUZLON FASHIONS PVT LTD	DR/IP	
25	C/87703/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS VEEKAY TORCITOI PVT LTD	DR/IP	
26	C/87704/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS ANJANI AGRICO IMPLEMENTS LTD	DR/IP	
27	C/87705/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS AASHNA EXPORTS	DR/IP	
28	C/87706/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS ISHAN IMPEX	DR/IP	
29	C/87707/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS JAGHAR TEXTILES PVT LTD	DR/IP	
30	C/87708/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS BATRA TRADING	DR/IP	
31	C/87709/2017	C.C., MUMBAI(EXPORT PROMOTION) -Vs- MS SHALU DYEING AND PRINTING MILLS P LTD	DR/IP	
32	C/157/2009	Air & Sea Clearing and Forwarding Pvt. Ltd. -Vs- CC (GENERAL) MUMBAI	IP/DR	*
33	C/259/2009	Bentec Organoclays P. Ltd. -Vs- CC (IMPORT) MUMBAI	J. C. Patel /DR	* No Notice

34	C/319/2009	National Paper Agency -Vs- CC (IMPORT) NHAVASHEVA	IP/DR	*
35	C/415/2009	CC (IMPORT) MUMBAI -Vs- Megaton Exports	DR/IP	* Issue Notice
36	C/422/2009	Tech Mahindra Ltd. -Vs- CC (II) - (AIRPORT SPECIAL CARGO) MUMBAI	IP/DR	* Issue Notice
37	C/841/2009	CC (IMPORT) NHAVASHEVA -Vs- Dredging Corporation Of India Ltd.	DR/IP	*
38	C/919/2009	Omprakash Parasrampurua -Vs- CC (EXPORT PROMOTION) MUMBAI	V. Sridharan, /DR	* No Notice
39	C/920/2009	Ratanlal Parasrampurua -Vs- CC (EXPORT PROMOTION) MUMBAI	V. Sridharan, /DR	* No Notice
40	C/921/2009	Sanjay Parasrampurua -Vs- CC (EXPORT) MUMBAI	V. Sridharan, /DR	* No Notice
41	C/922/2009	Parasrampurua Industries Ltd. -Vs- CC (EXPORT) MUMBAI	V. Sridharan, /DR	* No Notice
42	C/1023/2009	Jainex Aamcol Limited -Vs- CCE RAIGAD	RMG Law Associates /DR	*
43	C/1029/2009	Venus Traders -Vs- CC (IMPORT) MUMBAI	Anil Balani /DR	* Issue Notice
44	C/1030/2009	Rainbow International -Vs- CC (IMPORT) MUMBAI	Jerry Lewis /DR	* Issue Notice
45	C/1031/2009	AL-Yaseen Enterprises -Vs- CC (IMPORT) MUMBAI	Jerry Lewis /DR	* Issue Notice
46	C/1032/2009	Globe International -Vs- CC (IMPORT) MUMBAI	Anil Balani /DR	* Issue Notice
47	C/1033/2009	Krishna Export Corporation -Vs- CC (IMPORT) MUMBAI	Anil Balani /DR	* Issue Notice
48	C/1034/2009	Precision Impex -Vs- CC (IMPORT) MUMBAI	Jerry Lewis /DR	* Issue Notice
49	C/1040/2009	BMC Spinners Pvt. Ltd. -Vs- CC (IMPORT) MUMBAI	Jerry Lewis /DR	* Issue Notice
50	C/1041/2009	Shivam Traders -Vs- CC (IMPORT) MUMBAI	Jerry Lewis /DR	* Issue Notice
51	C/1042/2009	Leela Woolen Mills -Vs- CC (IMPORT) MUMBAI	Jerry Lewis /DR	* Issue Notice
52	C/1043/2009	M. U. Textiles -Vs- CC (IMPORT) MUMBAI	Jerry Lewis /DR	* Issue Notice
53	C/1233/2009	Surbhit Impex Ltd -Vs- CC (EXPORT) MUMBAI	PDS Legal /DR	* No Notice
54	C/1234/2009	Vinit International -Vs- CC (EXPORT) MUMBAI	PDS Legal /DR	* No Notice
55	C/1256/2009	Balbir Metals & Power P. Ltd.	IP/DR	* No Notice

	-Vs- CC (IMPORT) NHAVASHEVA		
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* Note: Cases of the year 2009 and prior to that year shall not be adjourned.

T. VISHWAPRAKASH,
Deputy Registrar,
CUSTOMS DIVISION BENCH,
CESTAT - Mumbai

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****CUSTOMS DIVISION BENCH****COURT NO. : 1 ROOM NO. : 505****DATED : 01/03/2018**

DAY : Thursday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL). MRS. ARCHANA WADHWA

HON'BLE MEMBER (TECHNICAL), MR. RAJU

SNo.	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVES	REMARKS
REGULAR MATTERS				
1	C/1113/2008	Shri Arvind Jain -Vs- CC (IMPORT) MUMBAI	Economic Laws Practices /DR	* No Notice
2	C/1118/2008	CC (IMPORT) MUMBAI -Vs- Atlas Mercantile Pvt. Ltd.	DR/IP	* Issue Notice
3	C/492/2009	Jupiter Impex -Vs- CC (IMPORT) NHAVASHEVA	IP/DR	*
4	C/631/2009	CC (ACC & IMPORT) MUMBAI -Vs- King Rotors & Air Charter Pvt. Ltd.	DR/Desai & Chinoy	*
5	C/1000/2009	CC (EXPORT PROMOTION) MUMBAI -Vs- Zenith Birla (India) Ltd.	DR/IP	* No Notice
6	C/1009/2009	Kulkarni Power Tools Ltd. -Vs- CC (EXPORT) NHAVASHEVA	IP/DR	* Issue Notice
7	C/1051/2009	Jotun India Private Limited -Vs- CC (IMPORT) MUMBAI	Economic Laws Practices /DR	* No Notice
8	C/1057/2009	CC (IMPORT) MUMBAI -Vs- Glaxosmithkline Asia Pvt. Ltd.	DR/IP	* No Notice
9	C/1082/2009	CC (EXPORT) NHAVASHEVA -Vs- Madura Industrial Textiles.	DR/IP	* Issue Notice
10	C/1083/2009	Pravin A. Patel -Vs- CC (IMPORT) MUMBAI	IP/DR	* Issue Notice
11	C/1084/2009	Pranan Plastic & Ceramic Industries -Vs- CC (IMPORT) MUMBAI	IP/DR	* Issue Notice
12	C/1085/2009	Pranan Engineering Industries -Vs- CC (IMPORT) MUMBAI	IP/DR	* Issue Notice
13	C/1089/2009	Palco Metals Ltd. -Vs- CC (IMPORT) NHAVASHEVA	IP/DR	* Issue Notice
14	C/1276/2009	Mohd Shahid Quereshi -Vs- CC (IMPORT) NHAVASHEVA	Advani, Sachwani & Heera /DR	* No Notice
15	C/1277/2009	Elite Overseas -Vs- CC (IMPORT) NHAVASHEVA	Advani, Sachwani & Heera /DR	* No Notice
16	C/1278/2009	Shivam Traders -Vs- CC (IMPORT) NHAVASHEVA	Advani, Sachwani & Heera /DR	* No Notice

17	C/1279/2009	AABubacker I Pinjari -Vs- CC (IMPORT) NHAVASHEVA	Advani, Sachwani & Heera /DR	* No Notice
18	C/86839/2013	CC (EXPORT) MUMBAI -Vs- TIPSON CYCLES PVT. LTD.	DR/C. M. Sharma	No Notice
19	C/89793/2014	KEYUR SHAH -Vs- CC (II) - (AIRPORT SPECIAL CARGO)	Ajay Singh & Associates, /DR	Issue Notice
20	C/89795/2014	MARVEL PRODUCTS & EXIM PVT LTD -Vs- CC (II) - (AIRPORT SPECIAL CARGO)	Ajay Singh & Associates, /DR	Issue Notice
21	C/89805/2014	MAHAPOOJA PRODUCTS LTD -Vs- CC (II) - (AIRPORT SPECIAL CARGO)	Ajay Singh & Associates, /DR	Issue Notice
22	C/89899/2014	CC (II) - (AIRPORT SPECIAL CARGO) MUMBAI -Vs- MARVEL GEMS & JEWELLERY PVT. LTD.	DR/IP	Issue Notice

* Note: Cases of the year 2009 and prior to that year shall not be adjourned.


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WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****EXCISE DIVISION BENCH****COURT NO. : 4 ROOM NO. : 505****DATED : 26/02/2018**

DAY : Monday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MRS. ARCHANA WADHWA

HON'BLE MEMBER (TECHNICAL), MR. RAJU

SNo	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVES	REMARKS
<u>MISC (OTHERS) MATTERS</u>				
1	E/MISC/85107/2018	MANEESH EXPORT (EOU) -Vs- CCE BELAPUR	Ashok Kumar Singh /DR	Issue Notice
	E/86028/2015			
2	E/ROA/85109/2018	ECOBOARD INDUSTRIES LIMITED -Vs- CCE PUNE III	IP/DR	Issue Notice
	E/86381/2017			
3	E/COD/85104/2018	C.C.E. & S.T., NAGPUR -Vs- SHRIDHAR CASTINGS P LTD	DR/IP	Issue Notice
	E/85206/2018			
4	E/COD/85111/2018	JAKRAYA SUGARS LTD -Vs- C.C.T., PUNE - II	IP/DR	Issue Notice
	E/85228/2018			
<u>MISC (EXTN) MATTERS</u>				
5	E/MISC/85108/2018	INA BEARING -I- PVT. LTD. -Vs- CCE PUNE I	S. Narayanan, /DR	Issue Notice
	E/89823/2013			
<u>REGULAR MATTERS</u>				
6	E/277/2008	Karishma Overseas -Vs- CCE THANE II	IP/DR	* No Notice
7	E/278/2008	. Krishna Exprots -Vs- CCE THANE II	IP/DR	* No Notice
8	E/279/2008	. Sheetal Exports -Vs- CCE THANE II	IP/DR	* No Notice
9	E/293/2008	Sofina Fashion -Vs- CCE THANE II	IP/DR	* No Notice
10	E/934/2008	CCE AURANGABAD -Vs- Regent Steels Pvt. Ltd.	DR/IP	* Issue Notice
	E/CROSS/138/20			

	08			
11	E/376/2009	Supereme Quality Textile Processors Pvt.Ltd -Vs- CCE NAGPUR	A.M.Chitnis /DR	* No Notice
12	E/453/2009	CCE NASHIK -Vs- MITC Rolling Mills Pvt. Ltd.	DR/IP	* Issue Notice
13	C/501/2009	Karthik Inductions Ltd. -Vs- CCE GOA	V.M.Doiphode /DR	* Issue Notice
14	C/502/2009	B. Raghavendra -Vs- CCE GOA	V.M.Doiphode /DR	* Issue Notice
15	E/594/2009	Karthik Inductions Ltd. -Vs- CCE GOA	V.M.Doiphode /DR	* Issue Notice
16	E/595/2009	B. Raghavendra -Vs- CCE GOA	V.M.Doiphode /DR	* Issue Notice
17	E/576/2009	CCE THANE I -Vs- Krishna Processors & Industries Pvt. Ltd.	DR/IP	* No Notice
18	E/676/2009	Shri Mithunlal Gupta -Vs- CCE NASHIK	Ashok Kumar Singh /DR	* Issue Notice
19	E/677/2009	Bhavshakti Steelmines Pvt. Ltd. -Vs- CCE NASHIK	Ashok Kumar Singh /DR	* Issue Notice
20	E/794/2009	Lalchand Fakirchand Garg -Vs- CCE NAGPUR	V. Sridharan, /DR	* No Notice
21	E/795/2009	Trimurti Ispat Ltd. -Vs- CCE NAGPUR	V. Sridharan, /DR	* No Notice
22	E/987/2009	Manoj Maheshwari -Vs- CCE NAGPUR	Pramod Kumar Rai /DR	* Issue Notice
23	E/988/2009	Shree Steel Castings (P) Ltd. -Vs- CCE NAGPUR	Pramod Kumar Rai /DR	* Issue Notice
24	E/57/2010	CCE GOA -Vs- Sika India Pvt. Ltd.	DR/V. Laxmikumaran	No Notice

* Note: Cases of the year 2009 and prior to that year shall not be adjourned.

T Viswa Prakash,
Deputy Registrar,
EXCISE DIVISION BENCH,
CESTAT - Mumbai

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****EXCISE DIVISION BENCH****COURT NO. : 4 ROOM NO. : 505****DATED : 27/02/2018**

DAY : Tuesday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MRS. ARCHANA WADHWA

HON'BLE MEMBER (TECHNICAL), MR. RAJU

SNo	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVE S	REMARK S
<u>REGULAR MATTERS</u>				
1	E/1436/2006	CCE Nagpur -Vs- Shri. Saifuddin Sadik Hussain	DR/Sachin B Ansari	* Issue Notice
2	E/1437/2006	CCE Nagpur -Vs- Unistar Forging Pvt. Ltd.	DR/Sachin B Ansari	* Issue Notice
3	E/2134/2006	. ISMT Ltd. -Vs- CCE PUNE III	Economic Laws Practices /DR	*
4	E/2135/2006	Mr. V. Balasubramanian -Vs- CCE PUNE III	Economic Laws Practices /DR	* Issue Notice
5	E/510/2007	CCE Pune II -Vs- Sulakhi Chemicals Pvt. Ltd.	DR/S.M.Chauhan, Advocate	*
6	E/733/2007	CCE Pune II -Vs- Sulakhi Chemicals Pvt. Ltd.	DR/S.M.Chauhan, Advocate	*
7	E/1608/2007	Essel Propack Ltd -Vs- CCE THANE I	PDS Legal /DR	* Issue Notice
8	E/51/2008	Hindustan Aegis LPG Ltd -Vs- CCE MUMBAI - II	Tax Law Chambers /DR	* Issue Notice
9	E/113/2008	Sah Petroleums Limited -Vs- CCE THANE II	Economic Laws Practices /DR	* No Notice
10	E/114/2008	Aditya Roy -Vs- CCE THANE II	Economic Laws Practices /DR	* No Notice
11	E/212/2008	Vipra Metal Power -Vs- CCE NAGPUR	IP/DR	* No Notice
12	E/552/2008	Vipra Metal Powder -Vs- CCE NAGPUR	IP/DR	* No Notice
13	E/289/2008	Mrs. C.M. Contractor -Vs- CCE MUMBAI - II	R.J.Parakh /DR	* Issue Notice
14	E/461/2008	NSIE Company (India) Pvt. Ltd. -Vs- CCE PUNE III	Makarand P.Joshi /DR	* Issue Notice

15	E/504/2008	CCE RAIGAD -Vs- Reliance Industries Ltd.	DR/IP	* No Notice
16	E/666/2008	Sigma Laboratories -Vs- CCE NASHIK	A.V.Naik /DR	* Issue Notice
17	E/667/2008	Dilip C. -Vs- CCE NASHIK	A.V.Naik /DR	* Issue Notice
18	E/668/2008	Mrs. Nayana Dilip C. -Vs- CCE NASHIK	A.V.Naik /DR	* Issue Notice
19	E/1046/2008	Bharat Petroleum Corporation Ltd. -Vs- CCE MUMBAI - II	V. Sridharan, /DR	* Issue Notice
20	E/1232/2008	Ahmednagar Forgings Limited -Vs- CCE AURANGABAD	S. B. Awate /DR	* Issue Notice
21	E/1233/2008	Ahmednagar Forgings Limited -Vs- CCE AURANGABAD	S. B. Awate /DR	* Issue Notice
22	E/288/2009	Creative Polymers Pvt. Ltd. -Vs- CCE PUNE I	Vipin Kumar Jain /DR	* Issue Notice
23	E/616/2009	Cadbury India Limited -Vs- CCE MUMBAI - III	IP/DR	* Issue Notice
24	E/1243/2009	1] Castrol India Ltd. -Vs- CCE RAIGAD	IP/DR	* Issue Notice
25	E/1485/2009	Marks Aleli (India) Pvt. Ltd. -Vs- CCE MUMBAI - II	V.M.Doiphode /DR	* No Notice
26	E/88152/2013	GAYATRI GRAMIN VIKAS SEVA SANGH -Vs- CCE THANE II	D.R. Gadekar /DR	Order Served
27	E/88153/2013	BIPIN G. JOSHI -Vs- CCE THANE II	D.R. Gadekar /DR	Order Served
28	E/89277/2013	CCE MUMBAI - III -Vs- CADBURY INDIA LTD.	DR/IP	-

* Note: Cases of the year 2009 and prior to that year shall not be adjourned.


T Viswa Prakash,
Deputy Registrar,
EXCISE DIVISION BENCH,
CESTAT - Mumbai

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****EXCISE DIVISION BENCH****COURT NO. : 4 ROOM NO. : 505****DATED : 28/02/2018**

DAY : Wednesday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MRS. ARCHANA WADHWA

HON'BLE MEMBER (TECHNICAL), MR. RAJU

SNo.	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVES	REMARKS
REGULAR MATTERS				
1	E/855/2007	CCE RAIGAD -Vs- Ispat Industries Ltd.	DR/Tax Law Chambers	*
	E/CROSS/209/2007			
2	E/1273/2007	ISRO Telemetry Tracking & Command Network -Vs- CCE MUMBAI - II	Advait M. Sethna, Advocate /DR	* No Notice
3	E/220/2008	ISRO Telemetry Tracking & Command Network (ISTRAC) -Vs- CCE MUMBAI - II	IP/DR	* No Notice
4	E/941/2008	Raychem RPG Limited -Vs- CCE THANE II	IP/DR	* No Notice
5	E/942/2008	Kapil Gohil -Vs- CCE THANE II	IP/DR	* No Notice
6	E/850/2009	Raychem RPG Limited -Vs- CCE THANE II -	S.S. Gupta, C.A. /DR	* No Notice
7	E/1139/2008	CCE PUNE I -Vs- Mahindra Engg. & Chemicals Products Ltd.	DR/Mayur Shroff	* No Notice
8	E/1020/2009	Mahindra Engineering & Chemical Products Ltd. -Vs- CCE PUNE I	IP/DR	* No Notice
9	E/59/2009	CCE PUNE I -Vs- Cadbury India Limited	DR/V. Sridharan,	* No Notice
10	E/266/2009	CCE PUNE III -Vs- 1] Weikfield Products Company (India) Pvt. Ltd.	DR/IP	* No Notice
11	E/306/2009	Hindustan Fastners Pvt. Ltd. -Vs- CCE NASHIK	V.R. Kelkar, Consultant /DR	* No Notice
12	E/335/2009	Larsen & Toubro Limited -Vs- CCE MUMBAI - II	PDS Legal /DR	* Issue Notice
13	E/533/2009	Thriarr Polymers Pvt. Ltd. -Vs- CCE MUMBAI - II	M.H.Patil /DR	* No Notice
14	E/855/2009	CCE BELAPUR -Vs- Bharat Bijlee Ltd & Others	DR/D.B. Shroff	* Issue Notice

15	E/978/2009	Racold Thermo Ltd. -Vs- CCE PUNE I	Makarand P.Joshi /DR	* Issue Notice
16	E/1157/2010	Racold Thermo Ltd. -Vs- CCE PUNE I	MAX LEGAL /DR	* Issue Notice
17	E/1031/2009	Apex Enterprises -Vs- CCE MUMBAI - V	Mayur Shroff /DR	* No Notice
18	E/1035/2009	Pradeep Hira Mandani -Vs- CCE MUMBAI - V	Mayur Shroff /DR	* No Notice
19	E/1173/2009	Pee Tee Extrusion Products Pvt. Ltd. -Vs- CCE MUMBAI - V	V. Sridharan, /DR	* Issue Notice
20	E/1174/2009	Prakash Mehta -Vs- CCE MUMBAI - V	V. Sridharan, /DR	* Issue Notice
21	E/1227/2009	Vijay Industries and Projects Ltd. -Vs- CCE BELAPUR	Vaish Associates /DR	* Issue Notice
22	E/1275/2009	Kores India Ltd. -Vs- CCE MUMBAI - III	Vipin Kumar Jain /DR	* Issue Notice
23	E/1439/2009	R.P.L. Dyeing Pvt. Ltd. -Vs- CCE THANE I	PDS Legal /DR	* Issue Notice
24	E/1440/2009	Hardik D. Veera -Vs- CCE THANE I	PDS Legal /DR	* Issue Notice
25	E/1441/2009	Laljibhai U. Veera -Vs- CCE THANE I	PDS Legal /DR	* Issue Notice
26	E/1442/2009	Dinesh L. Vira -Vs- CCE THANE I	PDS Legal /DR	* Issue Notice
27	E/1457/2009	Tex-Fab Engineers (I) Pvt. Ltd. -Vs- CCE BELAPUR	IP/DR	* Issue Notice
28	E/85646/2015	CCE PUNE-IV -Vs- LG ELECTRONICS INDIA PVT. LTD.	DR/IP	Issue Notice

* Note: Cases of the year 2009 and prior to that year shall not be adjourned.

T Viswa Prakash,
Deputy Registrar,
EXCISE DIVISION BENCH,
CESTAT - Mumbai

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****EXCISE DIVISION BENCH****COURT NO. : 4 ROOM NO. : 505****DATED : 01/03/2018**

DAY : Thursday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MRS. ARCHANA WADHWA

HON'BLE MEMBER (TECHNICAL), MR. RAJU

SNo	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVE S	REMARKS
<u>COMPLIANCE MATTERS</u>				
1	E/87897/2017	ADITI FOOD (INDIA) P LTD -Vs- C.C.G.ST., KOLHAPUR	IP/DR	Order Served
2	E/87898/2017	ADITI FOODS (INDIA) P LTD -Vs- C.C.G.ST., KOLHAPUR	KRP Legal /DR	Order Served
3	E/87899/2017	ADITI FOODS (INDIA) P LTD -Vs- C.C.G.ST., KOLHAPUR	KRP Legal /DR	Order Served
4	E/87900/2017	ADITI FOODS (INDIA) P LTD -Vs- C.C.G.ST., KOLHAPUR	KRP Legal /DR	Order Served
<u>REGULAR MATTERS</u>				
5	E/929/2009	CCE MUMBAI - IV -Vs- Godfrey Phillips India Ltd.	DR/IP	TOP ON BOARD
6	E/2257/2006	. Microbyte Systems & Services -Vs- CCE MUMBAI - I	A.V.Naik /DR	* No Notice
7	E/1085/2008	Spacotech Equipments And Structurals Pvt. Ltd. -Vs- CCE THANE I	Mayur Shroff /DR	* No Notice
8	E/1086/2008	Gautam Ghosh -Vs- CCE THANE I	Mayur Shroff /DR	* No Notice
9	E/1087/2008	Ganesh Chandra Ghosh -Vs- CCE THANE I	Mayur Shroff /DR	* No Notice
10	E/582/2009	CCE PUNE I -Vs- 1] Gautam Salecha	DR/IP	*
11	E/625/2009	CCE PUNE II -Vs- Machindra Laxman Nakate	DR/IP	* Issue Notice
12	E/630/2009	CCE PUNE II -Vs- Gautam Salecha	DR/C. M. Sharma	*
13	E/631/2009	CCE PUNE II -Vs- V. Text Weaving &	DR/C. M. Sharma	*

		Manufacturing Mills		
14	E/632/2009	CCE PUNE II -Vs- Siddhivinayak Polymers Pvt. Ltd.	DR/C. M. Sharma	*
15	E/819/2009	Hiralal Punju Badgujar -Vs- CCE NASHIK	V.M.Doiphode /DR	*
16	E/820/2009	Himmat Gangaram Patil -Vs- CCE NASHIK	V.M.Doiphode /DR	*
17	E/821/2009	Prakash Dattatreya Kulkarni -Vs- CCE NASHIK	V.M.Doiphode /DR	*
18	E/822/2009	Prem Singh Ramsingh Mahajan -Vs- CCE NASHIK	V.M.Doiphode /DR	*
19	E/836/2009	R. K. Patel & Co. -Vs- CCE NASHIK	V.M.Doiphode /DR	*
20	E/837/2009	Pravin Sahebrao Patil -Vs- CCE NASHIK	V.M.Doiphode /DR	*
21	E/839/2009	Kalyan Sahebrao Patil -Vs- CCE NASHIK	V.M.Doiphode /DR	*
22	E/66/2010	Quality Steels -Vs- CCE GOA	M.H.Patil /DR	Issue Notice
23	E/67/2010	Sanjay Kumar Garg -Vs- CCE GOA	M.H.Patil /DR	Issue Notice
24	E/86944/201 7	CIPY POLYURETHANES P LTD -Vs- CCE KOLHAPUR	UBR LEGAL ADVOCATES/DR	

* Note: Cases of the year 2009 and prior to that year shall not be adjourned.

T Viswa Prakash,
Deputy Registrar,
EXCISE DIVISION BENCH,
CESTAT- Mumbai

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****SERVICE TAX DIVISION BENCH****COURT NO. : 7 ROOM NO. : 405****DATED : 26/02/2018**

DAY : Monday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

SNo.	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVES	REMARKS
REGULAR MATTERS				
1	ST/85085/2013	ANE INDUSTRIES PVT. LTD. -Vs- CCE NAGPUR	IP/DR	
2	ST/86296/2013	COMMISSIONER OF SERVICE TAX MUMBAI-II -Vs- BALAJI SHIPPING (U.K.) LTD.	DR/A.R.Krishnan	
3	ST/86956/2013	OM MULTI SERVICES -Vs- CCE AURANGABAD	R.S. Indani /DR	
4	ST/89896/2013	CEMACON ASSOCIATES -Vs- CCE RAIGAD	S.P. Agnihotri /DR	
5	ST/MISC/92946/2017	SHREE HARI ENTERPRISES -Vs- CCE RAIGAD	V. Sridharan, /DR	No Notice
	ST/85583/2014			
6	ST/86453/2014	CCE GOA -Vs- SESA GOA LTD.	DR/IP	
7	ST/86845/2014	PARVATI B CHIKANE -Vs- CCE KOLHAPUR	IP/DR	Issue Notice
8	ST/86847/2014	SUNITA KHATAL -Vs- CCE KOLHAPUR	IP/DR	
9	ST/87228/2014	THAKUR INFRAPROJECTS PVT LTD -Vs- CCE RAIGAD	Bharat Raichandani/DR	
10	ST/88262/2014	CCE RAIGAD -Vs- THAKUR INFRAPROJECTS PVT. LTD.	DR/IP	
11	ST/87835/2014	SHAPOORJI PALLONJI & CO LTD -Vs- CCE PUNE III	S.S. Gupta, C.A. /DR	
12	ST/87836/2014	SHAPOORJI PALLONJI & CO LTD -Vs- CCE PUNE III	IP/DR	
13	ST/87863/2014	MANE & CO -Vs- CCE KOLHAPUR	M.A.Nyalkalkar /DR	No Notice
14	ST/88243/2014	AB CORP LTD -Vs- CCE MUMBAI - II	Vishal Agarwal /DR	

15	ST/88506/2014	AHMEDNAGAR ZILLA PRATHAMIK SHIKSHAK SAHAKARI BANK LTD -Vs- CCE AURANGABAD	SUMEET THOLLE /DR	
16	ST/88508/2014	AHMEDNAGAR SHAHAR SAHAKARI BANK LTD -Vs- CCE AURANGABAD	SUMEET THOLLE /DR	
17	ST/88510/2014	AHMEDNAGAR SHAHAR SAHAKARI BANK LTD -Vs- CCE AURANGABAD	SUMEET THOLLE /DR	No Notice
18	ST/88581/2014	S T ELECTRICALS PVT LTD -Vs- CCE PUNE I	India Law Alliance /DR	No Notice
19	ST/89003/2014	CCE RAIGAD -Vs- J. M. MHATRE INFRA PVT. LTD.	DR/IP	No Notice
	ST/CROSS/91150/2014			
20	ST/89801/2014	MTK TOOLING & ENGINEERING PVT LTD -Vs- CCE KOLHAPUR	A.B. Nawal & Co. /DR	
21	ST/89840/2014	RADICO NV DISTILLERIES MAHARASTRA LTD -Vs- CCE AURANGABAD	SUMEET THOLLE /DR	
22	ST/89887/2014	CCE AURANGABAD -Vs- RADICO N V DISTILLERIES MAHARASHTRA LTD.	DR/IP	
	ST/CROSS/91005/2015			
23	ST/90034/2014	COMMISSIONER OF SERVICE-TAX MUMBAI-I -Vs- JASPER INTERNATI	DR/M. Neerav & Associates	
	ST/CROSS/91145/2015			
24	ST/90035/2014	COMMISSIONER OF SERVICE TAX MUMBAI-I -Vs- JASPER INTERNATIONAL	DR/IP	
25	ST/86060/2015	STATE BANK OF INDIA -Vs- COMMR.SERVICE TAX- I MUMBAI	M.M.Nissim and Company, C.A. /DR	
26	ST/87367/2015	STATE BANK OF INDIA -Vs- COMMR.SERVICE TAX- I MUMBAI	IP/DR	

* Note: Cases of the year 2009 and prior to that year shall not be adjourned.

Deputy Registrar (DDO)
Customs, Excise & Service Tax
Appellate Tribunal,
Mumbai

~~Manas Kumar Sinha,~~
Assistant Registrar,
SERVICE TAX DIVISION BENCH,
CESTAT - Mumbai

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****SERVICE TAX DIVISION BENCH****COURT NO. : 7 ROOM NO. : 405****DATED : 27/02/2018**

DAY : Tuesday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

SNo.	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVES	REMARKS
<u>REGULAR MATTERS</u>				
1	E/1062/2004	Global Boarch Ltd. -Vs- Comm.Cen.Excise Raigad	IP/DR	* Issue Notice
	E/CROSS/392/2004			
2	E/1236/2004	Global Boards Ltd -Vs- Comm Cen Excise Raigad	IP/DR	* Issue Notice
	E/CROSS/393/2004			
3	ST/538/2010	Gupta Coal Field & Washeries Ltd. -Vs- CCE NAGPUR	V. Sridharan, /DR	No Notice
4	ST/576/2010	United Coal Washeries Pvt. Ltd. -Vs- CCE NAGPUR	V. Sridharan, /DR	No Notice
5	ST/560/2012	GUPTA GLOBAL RESOURCES PVT. LTD. -Vs- CCE NAGPUR	V. Sridharan, /DR	No Notice
6	ST/86035/2013	GUPTA GLOBAL RESOURCES PVT. LTD. -Vs- CCE NAGPUR	V. Sridharan, /DR	No Notice
7	ST/4/2011	CCE PUNE III -Vs- Cybage Software Pvt. Ltd.	DR/IP	No Notice
8	ST/663/2011	CCE PUNE III -Vs- Cybage Software Pvt. Ltd.	DR/IP	No Notice
9	ST/87437/2014	R P ENTERPRISES -Vs- CCE AURANGABAD	B.S. Indani /DR	No Notice
10	ST/85679/2015	MERU CAB COMPANY PVT LTD -Vs- COMMR.SERVICE TAX- VI MUMBAI	V. Sridharan, /DR	Issue Notice
11	ST/85764/2015	CARE TAKERS & LOGISTICS -Vs- CCE NAGPUR	Bharat Raichandani/DR	Issue Notice
12	ST/86290/2015	KOTAK MAHINDRA OLD MUTUAL LIFE INSURANCE CO LTD -Vs- COMMR.SERVICE TAX- VI MUMBAI	Economic Laws Practices /DR	
13	ST/86321/2016	KOTAK MAHINDRA OLD MUTUAL LIFE INSURANCE LTD -Vs- COMMR SERVICE TAX- VI MUMBAI	IP/DR	

14	ST/86320/2015	MERU CAB COMPANY PVT LTD -Vs- COMMR.SERVICE TAX- VI MUMBAI	V. Sridharan, /DR	Issue Notice
15	ST/86623/2015	SHARAD HOUSING DEVELOPMENT LTD -Vs- CCE NASIK- II	IP/DR	Issue Notice
16	ST/87041/2015	MARVEL LANDMARKS PVT LTD -Vs- COMMR.SERVICE TAX -I PUNE	Lakshmi Kumaran & Sridharan /DR	Issue Notice
17	ST/87042/2015	MARVEL SIGMA HOMES PVT LTD -Vs- COMMR.SERVICE TAX -I PUNE	Lakshmi Kumaran & Sridharan /DR	Issue Notice
18	ST/87044/2015	MARVEL DWELLING PVT LTD -Vs- COMMR.SERVICE TAX -I PUNE	Lakshmi Kumaran & Sridharan /DR	Issue Notice
19	ST/87045/2015	MARVEL OMEGA BUILDERS PVT LTD -Vs- COMMR.SERVICE TAX -I PUNE	Lakshmi Kumaran & Sridharan /DR	Issue Notice
20	ST/87613/2015	CCE KOLHAPUR -Vs- SAWANTWADI NAGAR PARISHAD	DR/IP	No Notice
	ST/CROSS/91027/2016			

* Note: Cases of the year 2009 and prior to that year shall not be adjourned.

Deputy Registrar (DDO)
Customs, Excise & Service Tax
Appellate Tribunal,
Mumbai

~~Manas Kumar Sinha,~~
Assistant Registrar,
SERVICE TAX DIVISION BENCH,
CESTAT - Mumbai

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****SERVICE TAX DIVISION BENCH****COURT NO. : 7 ROOM NO. : 405****DATED : 28/02/2018**

DAY : Wednesday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

SNo.	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVES	REMARKS
<u>MISC (OTHERS) MATTERS</u>				
1	ST/STAY/92538/2017	COMMRSERVICE TAX- III MUMBAI -Vs- RABO INDIA FINANCE LTD	DR/IP	Stay + RH
	ST/86536/2017			
<u>REGULAR MATTERS</u>				
2	ST/88296/2014	APM TERMINALS (I) PVT LTD -Vs- CCE RAIGAD	Bharat Raichandani/DR	
3	ST/88540/2014	TRANSPARENT TECHNOLOGIES PVT LTD -Vs- CCE PUNE I	IP/DR	Issue Notice
4	ST/89307/2014	CCE PUNE III -Vs- CONSISTENT SOFTWARE TECHNOLOGIES (I) PVT.LTD.	DR/IP	Issue Notice
5	ST/89346/2014	QUALCOMM (I) PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	PDS Legal /DR	No Notice
6	ST/89806/2014	QUALCOMM INDIA PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	PDS Legal /DR	No Notice
7	ST/89404/2014	SANGHVI MOVERS LTD -Vs- CCE PUNE I	M.H.Patil /DR	Issue Notice
8	ST/89408/2014	STAR DEN MEDIA SERVICES PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	V. Sridharan, /DR	No Notice
9	ST/89411/2014	GADE TRANSPORT -Vs- CCE AURANGABAD	IP/DR	Issue Notice
10	ST/89434/2014	VINOD N MANIYAR -Vs- CCE NAGPUR	IP/DR	Issue Notice
11	ST/90036/2014	PRATIBHA SHIVAJI JATHE -Vs- CCE NAGPUR	IP/DR	Issue Notice
12	ST/90084/2014	RIYA TRAVEL & TOURS (I) PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	V. Sridharan, /DR	No Notice

13	ST/85138/2015	COMMISSIONER OF SERVICE TAX MUMBAI-I -Vs- RIYA TRAVELS & TOUR (I) PVT. LTD.	DR/IP	No Notice
	ST/CROSS/91042/2015			
14	ST/85141/2015	MEDIA EDGE CIA INDIA PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-II	PDS Legal /DR	No Notice
15	ST/85210/2015	GULAB NANA ATOLE -Vs- CCE PUNE III	S. SINGH & ASSOCIATES /DR	Issue Notice
16	ST/85212/2015	CCE PUNE III -Vs- GULAB NANA ATOLE	DR/IP	Issue Notice
17	ST/85766/2015	SUPER SECURITY SERVICES -Vs- CCE NAGPUR	HEMANT A. RAJANDEKAR /DR	Issue Notice
18	ST/85993/2015	CCE NAGPUR -Vs- KARAMCHAND THAPER	DR/IP	
	ST/CROSS/91131/2015			
19	ST/87295/2015	COMMRSERVICE TAX- IV MUMBAI -Vs- KNIGHT RIDERS SPORTS PVT. LTD.	DR/PDS Legal	
	ST/CROSS/91221/2015			
20	ST/87358/2015	CCE KOLHAPUR -Vs- PAD. DR. NAGNATHANNA NAYAKAWADI	DR/IP	Issue Notice
21	ST/87359/2015	CCE KOLHAPUR -Vs- KRANTIAGRANI DR. G.D. BAPU LAD SSK LTD.	DR/IP	Issue Notice
22	ST/87361/2015	CCE KOLHAPUR -Vs- BABASAHEB BAPUSAHEB GUNJATE	DR/IP	Issue Notice
23	ST/87368/2015	TGL INIDA PVT LTD -Vs- COMMR.SERVICE TAX- II MUMBAI	IP/DR	Issue Notice
24	ST/87448/2015	M VENKATA RAO INFRA PROJECTS PVT LTD -Vs- CCE GOA	A. Sarveswara Row /DR	Issue Notice
25	ST/87580/2015	BOARD OF CONTROL FOR CRICKET IN INDIA -Vs- COMMR.SERVICE TAX- II MUMBAI	IP/DR	
	ST/CROSS/91031/2015			
26	ST/87634/2015	COMMRSERVICE TAX- VII MUMBAI -Vs- SARKU ENGINEERING SERVICES SDN BHD	DR/IP	Issue Notice

* Note: Cases of the year 2009 and prior to that year shall not be adjourned.

Deputy Registrar (DDO)
Customs, Excise & Service Tax
Appellate Tribunal,
Mumbai

Manas Kumar Sinha,

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****SERVICE TAX DIVISION BENCH****COURT NO. : 7 ROOM NO. : 405****DATED : 01/03/2018**

DAY : Thursday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

SNo.	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVES	REMARKS
<u>REGULAR MATTERS</u>				
1	E/1110/2007	CCE RAIGAD -Vs- Ispat Ind. Ltd.	DR/IP	* No Notice
	E/CROSS/211/2007			
2	ST/85276/2013	PARAMOUNT CONDUCTORS LTD. -Vs- CCE NAGPUR	P. V. Sadavarte /DR	Issue Notice
3	ST/86342/2013	HINDUSTAN AERONAUTICS LTD. -Vs- CCE NASHIK	IP/DR	Issue Notice
4	ST/86550/2013	BHIMA SSK LTD. -Vs- CCE PUNE III	Vidyadhar S. Apte /DR	Issue Notice
5	ST/87020/2013	COMMISSIONER OF SERVICE TAX MUMBAI-I -Vs- BALMER LAWRIE & CO. LTD.	DR/IP	No Notice
	ST/CROSS/91001/2014			
6	ST/89370/2013	RIYA TRAVEL & TOURS -I- PVT. LTD. -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	S.S. Gupta, C.A. /DR	Issue Notice
7	ST/89371/2013	RIYA TRAVEL & TOURS -I- PVT. LTD. -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	IP/DR	Issue Notice
8	ST/89372/2013	RIYA TRAVEL & TOURS -I- PVT. LTD. -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	IP/DR	Issue Notice
9	ST/89373/2013	RIYA TRAVEL & TOURS -I- PVT. LTD. -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	IP/DR	Issue Notice
10	ST/85136/2014	AXIS BANK LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	M.H.Patil /DR	No Notice
11	ST/85153/2014	S M MAGAR -Vs- CCE KOLHAPUR	M.H.Patil /DR	No Notice
12	ST/85162/2014	AYUSH MARKETING -Vs- CCE AURANGABAD	R.S. Indani /DR	No Notice

13	ST/85244/2014	NANKISHOR SHRIKANT RATHI -Vs- CCE PUNE III	M.H.Patil /DR	No Notice
14	ST/85245/2014	RATAN SHRIKANT RATHI -Vs- CCE PUNE III	Sanjay Bhargav, /DR	No Notice
15	ST/85566/2014	STAR INDIA PVT LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	V. Sridharan, /DR	No Notice
16	ST/85606/2014	HARDESH ORES PVT LTD -Vs- CCE GOA	M.H.Patil /DR	No Notice
17	ST/85700/2014	TRIMURTI MINING SERVICES -Vs- CCE GOA	V. Sridharan, /DR	No Notice
18	ST/87433/2014	RADHEY PROPERTIES -Vs- CCE RAIGAD	V. Sridharan, /DR	No Notice
19	ST/89269/2014	MAYFAIR HOUSING -Vs- CCE MUMBAI - II	CEN-EX SERVICES /DR	No Notice
20	ST/89993/2014	SHRI SANT GADGE BABA HAMAL SAHAKARI SANSTHA MARYADIT GADCHIROLI -Vs- CCE NAGPUR	Radheshyam S. Indani, Advocate /DR	No Notice
21	ST/85164/2015	HI - TECH TRANSFORMERS -Vs- CCE AURANGABAD	R.S. Indani /DR	No Notice
22	ST/85233/2015	REWARD REAL ESTATE CO LTD -Vs- CCE NAGPUR	SWAPNENDU MISHRA /DR	Issue Notice
23	ST/85236/2015	SAI SHRADHA PLUMBING PVT LTD -Vs- CCE MUMBAI - II	Anil Balani /DR	Issue Notice
24	ST/85904/2015	COMMRSERVICE TAX- VII MUMBAI -Vs- GOPAL OCTROI SERVICES	DR/IP	Issue Notice
25	ST/85961/2015	INSURANCE COMPANY LTD -Vs- CCE MUMBAI - II	IP/DR	Issue Notice
26	ST/85977/2015	COMMRSERVICE TAX- VII MUMBAI -Vs- RELIANCE COMMUNICATION INFRASTRUCTURE LTD.	DR/IP	Issue Notice
27	ST/85998/2015	SEHGAL WHEELS PVT LTD -Vs- CCE PUNE I	India Law Alliance /DR	Issue Notice
28	ST/86168/2015	SWARUJPNAND ENTERPRISES -Vs- CCE KOLHAPUR	IP/DR	Issue Notice
29	ST/86322/2015	CCE NAGPUR -Vs- R. D. CRANES	DR/IP	Issue Notice
30	ST/86351/2015	CCE NASHIK -Vs- RAVINDRA CHANDRAKANT MAHAMINE	DR/IP	Issue Notice
31	ST/86602/2015	COMMRSERVICE TAX- V MUMBAI -Vs- KINGFISHER AIRLINES LTD.	DR/IP	Issue Notice

32	ST/86809/2015	KIRLOSKAR ELECTRIC CO LTD -Vs- COMMR.SERVICE TAX -I PUNE	Sanjay Bhargav, /DR	Issue Notice
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* Note: Cases of the year 2009 and prior to that year shall not be adjourned.

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MS
~~Manas Kumar Sinha,~~
Assistant Registrar,
SERVICE TAX DIVISION BENCH,
CESTAT - Mumbai

Deputy Registrar (S.T.)
Customs, Excise & Service Tax
Appellate Tribunal,
Mumbai

SERVICE TAX DIVISION
CESTAT - MUMBAI

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**SINGLE MEMBER****COURT NO. : ROOM NO. :****DATED : 26/02/2018**

DAY : Monday

Time : Hrs

CORAM:

SNo.	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVES	REMARKS
MISC (OTHERS) MATTERS				
1	E/MISC/92500/2017 E/1192/2006	. Braco Electricals -Vs- CCE MUMBAI - V	A.V.Naik /DR	*
2	E/ROA/93146/2017 E/3318/2006	CCE Pune II -Vs- Manmade Spinner (I) Ltd.	DR/IP	*
3	E/ROA/92975/2017 E/26/2009	CCE PUNE II -Vs- Quality Processors	DR/C. M. Sharma	*
REGULAR MATTERS				
4	E/1193/2006	Ramesh Sobhani -Vs- CCE Mumbai V	IP/DR	*
5	E/85154/2013	KAGZI BROTHERS PVT. LTD. -Vs- CCE THANE I	A.V.Naik /DR	
6	E/86209/2013	RAJCO METAL INDUSTRIES PVT. LTD. -Vs- CCE THANE I	Sanjay Dwivedi /DR	
7	E/86210/2013	ANIL PRATAP SINGH -Vs- CCE THANE I	Sanjay Dwivedi /DR	
8	E/86211/2013	HARJINDER SINGH ARORA -Vs- CCE THANE I	Sanjay Dwivedi /DR	
9	E/88124/2013	SEAM ENGINEERS -Vs- CCE NASHIK	A.B. Nawal & Co. /DR	
10	E/86282/2015	OASIS ALCOHOL LTD -Vs- CCE KOLHAPUR	D.R. Gadekar /DR	
11	E/85662/2016	Ceat Ltd -Vs- C.C.E., Mumbai-ii	IP/DR	
12	E/85823/2016	I G PETROCHEMICALS LTD -Vs- CCE BELAPUR	IP/DR	

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T Viswa Prakash,
Deputy Registrar,

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST

SINGLE MEMBER

COURT NO. : ROOM NO. :

DATED : 27/02/2018

DAY : Tuesday

Time : Hrs

CORAM:

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>REGULAR MATTERS</u>				
1	C/87841/2017	MS POONAM COURIER PVT LTD -Vs- C.C., MUMBAI(AIR CARGO IMPORT)	N. D. George /DR	
2	C/87904/2017	MS JABIL CIRCUIT INDIA PVT LTD -Vs- C.C., MUMBAI(AIR CARGO EXPORT)	V. Sridharan, /DR	
3	C/87952/2017	MR DAGADU SAHEBRAO KADAM -Vs- C.C., AIU MUMBAI	IP/DR	
4	C/88015/2017	MS RAJPUTANA STAINLESS LTD -Vs- C.C., NHAVA SHEVA - III	H.G.Dharmadhikari /DR	
5	C/88082/2017	MS OLIVE TREE TRADING PVT LTD -Vs- C.C.E. & S.T., PUNE-I	Anil Balani /DR	

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**T Viswa Prakash,
Deputy Registrar,
SINGLE MEMBER,
CESTAT - Mumbai**

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST

SINGLE MEMBER

COURT NO. : ROOM NO. :

DATED : 28/02/2018

DAY : Wednesday

Time : Hrs

CORAM:

SNo.	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVES	REMARKS
REGULAR MATTERS				
1	C/87892/2017	SHRI MAHOJ PARSHURAM KADAM -Vs- C.C., NHAVA SHEVA - I	IP/DR	
2	C/87932/2017	MS PRISM ENGINEERING PVT LTD -Vs- C.C., NHAVA SHEVA (APPEAL) - III	Nagarkar Associates, /DR	
3	ST/88003/2017	OSHO MINERALS INDIA P LTD -Vs- C.C.G.ST., MUMBAI CENTRAL	IP/DR	
4	ST/88029/2017	KKR INDIA ADVISORS P LTD -Vs- C.C.G.ST., MUMBAI CENTRAL	IP/DR	
5	ST/88104/2017	CRISIL LTD -Vs- C.C.G.ST., NAVI MUMBAI	Puloma Dalal & Co. /DR	

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WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****SINGLE MEMBER****COURT NO. : ROOM NO. :****DATED : 01/03/2018**

DAY : Thursday

Time : Hrs

CORAM:

SNo.	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVES	REMARKS
REGULAR MATTERS				
1	E/86236/2015	BASANT RUBBER FACTORY LTD -Vs- CCE MUMBAI - III	Sujata S Melekar /DR	Part-Heard
2	E/88002/2017	CRODA INDIA COMPANY P LTD -Vs- C.C.E., BELAPUR	V.Laxmikumaran /DR	
3	E/88004/2017	SARVOM STEELS PVT LTD -Vs- C.C.G.ST., THANE RURAL	Sunil Agrawal /DR	
4	E/88009/2017	SANDOZ PRIVATE LIMITED -Vs- C.C.E., BELAPUR	PDS Legal /DR	
5	E/88017/2017	EXIDE INDUSTRIES LTD -Vs- C.C.E. & S.T., RAIGAD	V. Laxmikumaran /DR	
6	E/88068/2017	SMS INDIA PVT LTD -Vs- C.C.T., PUNE - II	V. Laxmikumaran /DR	

* Note: Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
SINGLE MEMBER,
CESTAT - Mumbai**